



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 16<sup>th</sup> January, 2022

### NOTICE

Please take notice that the following Part Heard matters listed in Court-II on 17.01.2022 at 03:30 PM will not be taken up due to non-availability of the Bench. The next date of Hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondens
1.	Comp. App. (AT) (Ins) No. 1468 of 2019  (PH)	Aditi Bezbaruah Vs. Kamalesh Kumar Singhania & Anr.  <b>With</b>	R.B. Phookan	P.K. Sachdeva Pranay Agarwal-R1 Jitendra Kumar-R2 P.K. Sachdeva-R3
2.	Comp. App. (AT) (Ins) No. 1473 of 2019  (PH)	Utpala Bezbaruah Vs. Kamalesh Kumar Singhania & Anr.	R.B. Phookan	P.K. Sachdeva
3.	Comp. App. (AT) (Ins) No.15 of 2021  (PH)	Anuj Gupta Vs. Stressed Assets Stabilisation Fund & Anr.	Henna George	Siddhartha Barua Praful Jindal-R1

By order of Hon'ble Chairperson

-Sd/-

Registrar